

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 412 of 2020**

**IN THE MATTER OF:**

**Apya Capital Services Pvt. Ltd.**

**...Appellant**

**Versus**

**Guardian Homes Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Bani Dikshit, Mr. Prashant Rana and Mr. Farman Ali, Advocates.**

**For Respondent: Ms. Priya Hingorani, Sr. Advocate with Mr. Himanshu Yadav, Advocate.**

**O R D E R**  
**(Through Virtual Mode)**

**04.09.2020:** Pleadings are complete. Learned counsel for the parties may file their short written submissions, not exceeding three pages within two weeks.

Learned counsel for the Appellant seeks to move an application for bringing on record order dated 18.03.2020 passed by National Company Law Tribunal, Mumbai Bench. He may file the same during the course of the day.

Process the appeal for hearing on **9<sup>th</sup> October, 2020**.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*